

10

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**C.P. No. 16/241-242/NCLT/AHM/2016**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.09.2017**

Name of the Company:

Sangeeta Maheshwari

V/s.

Premsagar Agricultural Pvt. Ltd. & Ors.

Section of the Companies Act:

Sections 241-242 of the Companies Act, 2013

<b>S.NO. NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1. Sandeep Singh	Advocate	Respondent	
2. Pranjal Buch for Singli & Co.		No. 1 to 6	

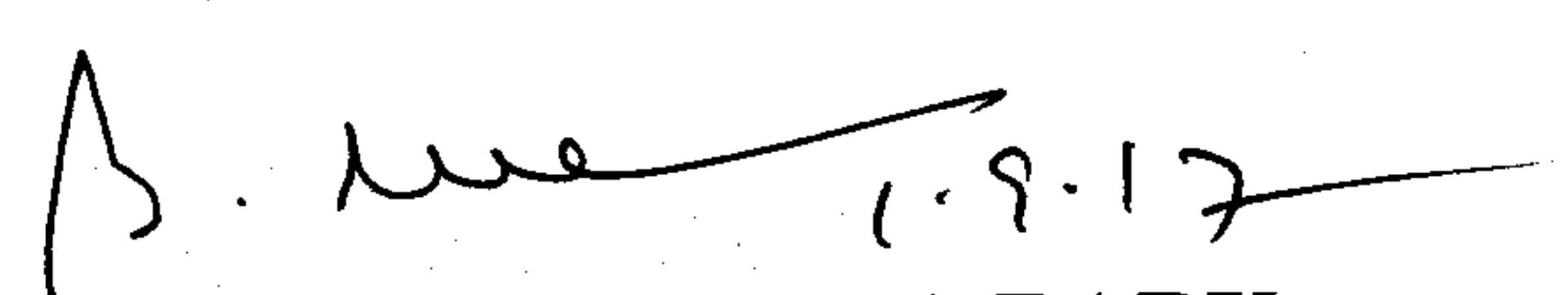
**ORDER**

None present for Petitioner. Learned Advocate Mr. Sandeep Singh with Learned Advocate Mr. Pranjal Buch present for Respondents Nos 1 to 6.

Written submissions filed by Respondents.

Respondents Counsel undertook to give copy of written submission to petitioner.

Order reserved.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 1st day of September, 2017.